

FINAL REPORT (Pt. II) OF INDIRECT TAXATION IN ENQUIRY COMMITTEE, DETAILED DEMANDS FOR GRANTS—MINISTRY OF FINANCE, PARLIAMENT ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): I beg to lay on the Table:

(1) A copy of the Final Report (Part II) @ (Hindi version of the Indirect Taxation Enquiry Committee (January, 1978) together with an explanatory note. [Placed in Library. See No. LT-1124/80]

(2) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Finance for 1980-81. [Placed in Library. See No. LT-1125/80.]

(3) A copy of the Detailed Demands for Grants (Hindi and English versions) of Parliament, Department of Parliamentary Affairs, Secretariats of the President and Vice-President and Union Public Service Commission for 1980-81. [Placed in Library. See No. LT-1126/80]

12.18 hrs

ELECTION TO COMMITTEE  
NATIONAL SHIPPING BOARD

THE MINISTER OF SHIPPING AND TRANSPORT AND TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): Sir, I move:

"That in pursuance of sub-section 2(a) of Section 4 of the Merchant Shipping Act, 1958, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from amongst themselves, to serve as members of the National Shipping Board, Subject to the other provisions of the said Act."

MR. SPEAKER: The question is:

"That in pursuance of sub-section 2(a) of Section 4 of the Merchant Shipping Act, 1958, the members of of this House do proceed to elect, in such manner as the Speaker may direct, four members from amongst themselves, to serve as member of the National Shipping Board, subject to the other provisions of the said Act."

The motion was adopted.

MR. SPEAKER: Now, matters under Rule 377. Shri Palaniappan.

श्री राम बिलास पासवान (हाजीपुर) : \*\*

श्री जयपाल सिंह कश्यप (भांवला) \*\*

अध्यक्ष महोदय : किसी बात की हद होती है। होम मिनिस्टरी की डिबेट चल रही है। उस पर यह सब कुछ कहने का मौका मिल सकता है और आपको कहव का अधिकार है। आप इस पर इस डिबेट में बोल सकते हैं।

श्री राम बिलास पासवान : \*\*

MR. SPEAKER: Whatever has been said without my permission shall not be recorded.

आप गलत कह रहे हैं

श्री राम बिलास पासवान : \*\*

अध्यक्ष महोदय : प्रोफेसर साहब, समझाइये इनको। यह बिल्कुल गलत बात है। यह बहुत गलत बात है... (अवधान) आप गलत काम कर रहे हैं। इस तरह से हाउस नहीं चलेगा। होम मिनिस्टरी की डिमांड्स पर बोलिये जितना जोर से आप बोल सकते हैं।

श्री राम बिलास पासवान : \*\*

अध्यक्ष महोदय : आप गलत बात कर रहे हैं। गृह मंत्री सामने बैठे हैं। होम मिनिस्टरी की डिमांड्स पर बहस चल रही है। वह सुनेंगे और आपको जवाब देंगे।

श्री राम बिलास पासवान : \*\*

अध्यक्ष महोदय : राम बिलास जी किसी बात की हद होती है, आप बिल्कुल गलत कर रहे हैं बिल्कुल नैतिकता से परे है। होम मिनिस्ट्री की डिमांड्स चल रही हैं। (अवधान)

(English version of the Report was laid on the Table on 28th April, 1978.

\*\*Not recorded.